

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:45

ANSWERED ON:22.02.2013

TECHNOLOGY ASSESSMENT BOARD

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Kashinath Shri Taware Suresh; Yadav Shri Dharmendra; Yaskhi Shri Madhu Goud

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has constituted a technology assessment board for hospitals across the country to prevent fleecing of patients and monopoly of doctors and hospitals;
- (b) if so, the details thereof along with its terms of reference; and
- (c) the steps taken by the Government for providing structured and transparent system with evidence based treatment of patients?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) The Department of Health Research, Ministry of Health and Family Welfare has constituted a Technology Assessment Board that is in the process of formulating guidelines for government hospitals across the country on how to treat patients and which medicines should be prescribed and which equipments to be purchased as per need and requirement.

The Government had enacted Clinical Establishments Act 2010 to safeguard the interest of the common people from exorbitant charges for the medical services provided by the clinical establishments.

(b) & (c) The Advisory Committee to establish the Board is being headed by Prof MS Valiathan, national research professor, along with Dr V M Katoch, Secretary, Health Research, Government of India. Further, under Clinical Establishments Act 2010, technical experts have been associated in the development of Standard Treatment Guidelines (STGs) in twenty therapeutic categories.